

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.126- IA/538(AHM)2021
In
CP(IB) 208 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

Order delivered on ..01/11/2022

Coram:

Dr.Madan B. Gosavi, Hon'ble Member(J)

Kaushalendra Kumar Singh , Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Nipun Singhvi, Advocate, along with
Mr. Mayur Jugtawat, Advocate for the applicant
In IA/538(AHM)2021

For the Respondent

: Mr. Jaimin Dave, Advocate, for the Successful Bidder in
IA/538(AHM)2021

ORDER

In view of the order passed in IA/541(AHM)2021 in CP (IB) 207 of 2017, this matter is also adjourned.

List the matter on 28.11.2022

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)